

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:3339  
ANSWERED ON:30.11.2010  
ALLOCATION TO SAI IOA  
Pal Shri Jagdambika

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the details of grants/loans provided by the Government to the Indian Olympic Association (IOA) during each of the last three years and the current year;
- (b) whether the accounts and annual reports of IOA have been laid before the Parliament;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the allocations made to Sports Authority of India (SAI) for improving various stadia for Commonwealth Games during the said period;
- (e) the details of commercial terms at which SAI provided its stadia to IOA for holding the Commonwealth Games;
- (f) whether the Government has taken any steps to realize the returns on the investments made in such stadia from the IOA for organizing the Commonwealth Games;and
- (g) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) Details of the grants given by the Ministry to the Indian Olympic Association (IOA), during the last three years and the current year, towards participation of Indian sportspersons in multi-disciplinary sporting events are given in the table bellow:

(Rs. in crores)

Year	2007-08	2008-09	2009-10	2010-11 (up to 15.11.2010)
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Amount	2.44	2.38	2.59	7.48
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(b) &(C): IOA is an autonomous body and is not under the administrative control of the Government. Therefore, its accounts and reports are not laid before the Parliament.

(d) An expenditure of Rs.2,474.35 crore has been incurred on renovation/furnishing of 5 stadia of the Sports Authority of India (SAI) for holding the Commonwealth Games (CWG) 2010.

(e) Stadia were provided to Organizing Committee of CWG 2010 free of cost for conduct of the Games as per the venue use agreement.

(f) & (g): Since the stadia are owned by the SAI and they were made available to OC of CWG 2010 free of cost for conduct of the Commonwealth Games, the question of realizing returns on investment from IOA does not arise.